

NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO. 143(ND)/2013
CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR
Hon'ble President

SH. S. K. MOHAPATRA
Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 30.09.2016

NAME OF THE COMPANY: Rockman Advertising and Marketing India Pvt. Ltd. & ors.

V/s.

M/s. Sharp Eye Advertising Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the
Companies Act 2013.

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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1	SH. VIRENDER GANDA, SR. ADVOCATE SH. MONISH PANDA, ADVOCATE, SH. SOHIL YADAV, ADVOCATE	SR. ADVOCATE ADVOCATE, ADVOCATE	PETITIONER	<u>Sund</u>
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2.	P. Nagar ASHUTOSH GUPTA	Advocate Advocate	Res 2-6	Ashutosh Gupta
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3.	Rishi Sood	Adv.	Responder No. 11	
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Order

In pursuance of the order dated 22.9.2016, the Registrar of Companies (NCR) Shri D. Bandopadhyay is present and states that para-wise reply to the petition shall be filed within one week with adequate number of copies furnished to the petitioners as well as to the respondents

List for further consideration on 25.10.2016.

(CHIEF JUSTICE M.M. KUMAR)
PRESIDENT

(S.K. MOHAPATRA)
MEMBER (T)

30.9.2016